

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 234
82(ND)2017
CA-295/2023

IN THE MATTER OF:

Subhash Chander Manocha

... **Applicant/Petitioner**

Versus

V.B. Minirals & Resins Pvt. Ltd.

... **Respondent**

Under Section: 241/242

Order delivered on 14.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Ranjana Roy Gawai in CA-295/2023

ORDER

Due to paucity of time, the matter is re-notified to 09.10.2023.

Sd/-

(COURT OFFICER)